1457

SHRI M. RUTHNASWAMY: May I know if the school imparts general education or technical education or commercial education?

SHRI M. C. CHAGLA: General education.

SHRI DAYALDAS KURRE: May I know whether the Central Education Ministry has sent any direction to the State Governments also to start 'this type of schools for the workers?

SHRI M. C. CHAGLA: I understand there is a very fine college—somebody came to see me the other day—at Jamshedpur. It is called Workers College and the workers go to this college in the evening after working in the Jamshedpur factories. I have been thinking of this, but I want to make a success of this thing in Delhi first. Delhi is the capital of India and we should be a model for the rest of India. If we make a success of this educational experiment in the capital then we can tell the States to follow **as.**

SENIORITY OF ASSISTANTS

*246. SHRI V. M. CHORDIA: Will the Minister of Home Affairs be pleased to refer to the answer given to Starred Question No. 562 in thi Rajya Sabha on 3rd October, 1964 and state:

- (a) whether it is a fact that seniority of all the Assistants, who have put in more than 15 years service, is affected adversely due to the present seniority; Rules/Rotation system and they do not stand any chance of promotion in the near future; and
- (b) if so, what action has been taken by Government to revise these Rules?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHFA): (a) and (b) The provisions of the Central Secretariat Service Rules, 1962, relating to seniority

of Assistants follow the general principles enunciated in 1959. Where recruitment is made both directly •£ well as by promotion, the principle of rotation is considered most equitable and fair.

to Questitm*

श्री विमलकुमार मञ्जालासकी श्रीरिक्वा:
नया श्रीमान् यह बतलाने की कृपा करेंगे
कि जो प्रोमोशन की श्रविध है उसके परिणाम
स्वरूप जो विभागीय कर्मचारी श्रसिस्टेक्ट
पद पर प्रमोशन किये जाते हैं, वे जूनियर हो
जाते हैं उन कर्मचारियों की तुलना में को
यू० पी० एस० सी० से डायरेक्ट रिकृट होकर
शाते हैं?

श्री सिलत नारायण विश्व: ऐसा नहीं हो सकता है। पहले डायरेक्ट रिक्क्टमेण्ट बालों का प्रोमोशन होता है उसके बाद डिपार्टमेंट वालों का होता है। फिर डायरेक्ट बालों का होता है भीर फिर डिपार्टमेंट वालों का प्रोमोशन होता है। इस तरह से यह देखा गया है कि यह चीज सन् १६५६ से चलती ब्रा रही है भीर ठीक चल रही हैं।

भी विमलकुमार मञ्जालालची चौरहिया:
नया माननीय मंत्री जी यह बतलाने की कृपा
करेंगे कि अभी जो असिस्टेण्ट पद पर काम
कर रहे हैं उन्हें इस पद पर काम करते हुए
काफी असी हो गया है, परन्तु उन्हें इस पद
पर कनफर्म नहीं किया जाता है। इसका नतीजा
यह होता है कि जो लोग वर्षों से इस पद पर
काम करते आ रहे हैं वे आयरेक्ट रिकुट वालों
की तुलना में जूनियर हो जाते हैं। इस एनौमली
को दूर करने के लिए सरकार कोई कार्मनाई।
करेगी?

भी सलित नारायण निभा: जब तक डायरेक्ट रिकूटमेंट चलता रहेगा यह एनीमली चलती रहेगी। इस समस्या का समाधान केवल एक ही तरह से हो सकता है कि हम डायरेक्ट रिकूटमेंट बन्द कर दें और रोटेअन से तरक्की दें। लेकिन हमने पांच, साब सालों कं फिगर्स को देखा तो मालूम हुमा कि साल में ३० जगह खाली होती हैं और इस तरह से ज्यादा से ज्यादा १५ ब्रादिमियों की तरककी हो सकती है, जबिक १४३० ब्रादमों हैं। ब्रतः इस तरह से इस समस्या का समाधान नहीं हो सकता है।

شری پہارے الل کویا دوطالب،
میں مانه، مقتری جی سے یہ جانقا
چاہوں کا کہ کیا یہ بات صحیح
ہے کہ تقریباً سبهی منسٹریز کے
اسٹاف کونسلوں نے گورنسفت کی توجه
اس بات کی طرف دائی ہے کہ
سیلیوٹی کے بارے میں جو رولؤ
ہیں انہیں بدلا جاتا چاھیئے گیوں
کہ اسسٹلٹوں کی ایک بہت بری
تعداد اس چھز سے سفر (suffer)
کو رھی ہے۔

ं[श्री प्यारे लाल कुरील 'तालिब':
मैं मान्य मंत्री जी से यह जानना चाहूंगा
कि क्या यह बात सही है कि तकरीबन सभी
मिनिस्ट्रीज के स्टाफ काऊंमिलों ने गवर्नमेंट
की तवज्जो इस बात की तरफ दिलाई है
कि सिनियोरिटी के बारे में जो रूरुज हैं उन्हें
बदला जाना चाहिए, क्योंकि ग्रसिस्टेटों की एक
बहुत बड़ी तादाद इस चीज से सफर(suffer)
कर रही है?)

भी लिलत नारायण मिश्रः हमने यह देखा है भीर हम समझते हैं कि भभी जो चीज भल रही है उसको बदलना मश्किल है।

SHRI D. THENGARI: Is it a fact that the Central Secretariat Service v Reorganisation and Reinforcement) Scheme was a non-statutory document and that it cannot override or supersede the Ministerial Services (Recruitment, Promotion and Seniority) Rules which governed the service conditions of those appointed before 1st October 1962?

f[] Hindi transliteration.

SHRI L. N. MISHRA: This question relates to the system of rotation and I am not aware of this particular Rule mentioned by the hon. Member.

Shri BHUPESH GUPTA: When many of these people joined several years ago they were covered by different rules which have been mentioned now. When the rules were changed, were they given any option to choose under which rule they would function and is it not a fact that as a result of this particular rule a large number of people have lost their seniority and they are being handicapped in the matter of promotions and so on and why in this case the rules should not be so modified to remove this anomaly so as not to prejudice the case of those people who have been in service for ten or twelve years and yet do not enjoy the seniority to which they are entitled?

SHRI L. N. MISHRA: I do not think as a result of any rules, people have lost their seniority. This system of rotation was evolved in 1958 and as a result of that people have not lost their seniority. It is only for purpose of future promotion this system of rotation is being followed.

*247. [The questioner (Shri B. N. Bhargava) was absent. For answer, vide col. 1475 infra.]

*248. [The questioners (Sarvashri Sita.ram Jaipuria, Niren Ghosh and M. Basavapunniah) were absent. For answer, vide cols. 1475-76 infra.]

*249. [Transferred to the 30th November, 1964,]

|GANDHIJI'S CENTENARY

- *37. SHRI DEOKINANDAN NARA-YAN: Will the Minister of EDUCATION be pleased to state:
- (a) whether Government have formulated any programme for the celebrations of Gandhiji's centenary in 1969; and

fTransferred from the 17th November, 1964